## **Declaration of Assets and Liabilities**

Year 2020-2021

	I, MANISH KUMAR , son/daughter/wife of DILEEP KUMAR SINHA
ETI (TI/TEVIA)	aged 31 years, belonging to BIHAR LEGISLATIVE ASSEMBLY
-	service and presently working asBRARYHSSLS_I_HN
//	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
8/21	myself, my spouse and dependants*:

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A.	Details of movable assets					
	(Assets in joint name indicating the extent of joint ownership will also have to be					
given						

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependent-2 Name	Dependant-3 Etc. Name
(i)	Cash	15000				
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1000000/- (Ten Laus)	NEL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	200000 ULIP, 150000 FD	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold Chain 20grams	NIL	NEL	NIL	NEL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIT	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Malnish Kumar

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	MIL
	(f) Other dues, If any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A.K.NO67491264025 1020 F.Y 2020-21 PAN - CGCPK1097B	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(ili) Sales Tax (Only in case of proprietary business)	NIL	NIL
	(iv) Property Tax	NIL	MIL

## C. Personal Detail

GPF/CPF/PRAN No.	:-	1101240 56533
Gender	:-	M (M/F)
Date of Birth	e de la sept	16071989 (DD/MM/YYY)
Class/Group	:-	<b>B</b> <sup>◆</sup> (A/B/C)
Cadre	<b>!•</b>	BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT  (Full Name e.g. B.A.SBihar Administrative Service,  B.S.S Bihar Secretariat Service etc.)
Home District	<b>:</b> -	PATNA
I hereby o knowledge and be		that the above details are true to the best of my
		Signature Manish kumar
		Name of Employee: MANISH KUMAK
Place: PATNA	****	Designation: LIBRARY ASSISTANT

Note:

Date: 06.02.2021

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Department: LIBRARY

Manish Kumar